

Appendix Table IV.7 : Deposits With Non-Banking Corporate Sector
(As at the end of March)

Category	No. of Reporting Companies		Regulating Deposits		Exempted Deposits		Total@	
	1995-96	1996-97	1995-96	1996-97	1995-96	1996-97	1995-96	1996-97
1	2	3	4	5	6	7	8	9
Non-Banking Corporate Sector (1+2+3)	12,530	13,971	53,480.5	71,615.6	2,41,864.2	2,85,537.4	2,95,344.7	3,57,153.0
1. Non-Financial Companies	2,336 (18.6)	2,376 (17.0)	8,040.1 (15.0)	9,592.0 (13.4)	1,78,869.1 (74.0)	2,14,281.1 (75.0)	1,86,909.2 (63.3)	2,23,873.1 (62.7)
2. Financial Companies	9,060 (72.3)	10,122 (72.5)	38,676.5 (72.3)	52,893.3 (73.9)	61,048.8 (25.2)	63,742.1 (22.3)	99,725.3 (33.8)	1,16,635.4 (32.7)
3. Miscellaneous Non-Banking and Residuary Non-Banking Companies	1,134 (9.1)	1,473 (10.5)	6,763.9 (12.7)	9,130.3 (12.7)	1,946.3 (0.8)	7,514.2 (2.7)	8,710.2 (2.9)	16,644.5 (4.6)

P:Provisional

@ Includes money received by way of borrowings from Central/state governments, local authorities, foreign government/authorities, banks and financial institutions, deposits from shareholders, directors, security deposits from employees, purchasing/selling/other agents, fixed deposits/debentures from public, subscription to shares and convertible debentures/bonds pending allotment, transactions of conventional chit fund/kuri and inter-corporate deposits and others.

Note: Figures in parentheses indicate ratios with respective column totals.

Source: RBI Annual Report, 1997-98.